

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

Pursuant to the directions of Hon'ble High Court of Delhi, New Delhi, as contained in letter No.2746-2758/DHC/Gaz/G-4/DHJS/SumVac/ 2026 dated 06.05.2026, and in exercise of the powers vested to undersigned inter alia Section 8 (8) of the Bharatiya Nagarik Suraksha Sanhita, 2023 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following District Judges Commercial Courts, Additional Sessions Judges and District Judges in Central District, Tis Hazari Courts, Delhi, to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2022 and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and Prevention of Money Laundering Act 2002, pertaining to the Police Stations and Investigating Agencies of Central District/Sessions Division of Delhi and urgent Civil matters/applications pertaining to the Central District, Tis Hazari Courts, Delhi during Summer Vacation, 2026 as indicated herein below :-

CRIMINAL & SPECIAL ACTS CASES

S.No	Name of Judicial Officers	Date of Duty	R.No
1	Sh. Mukesh Kumar District Judge, Commercial Court-11	10.06.2026, 11.06.2026, 12.06.2026 & 15.06.2026	309 Extn. Block
2	Sh. Rakesh Pandit District Judge, Commercial Court-13	16.06.2026	402 Extn. Block
3	Ms. Neelofer Abida Perveen District Judge Commercial Court-01	17.06.2026 & 18.06.2026	301 Extn. Block
4	Sh. Ramesh Kumar-II District Judge Commercial Court-08	19.06.2026 & 20.06.2026	308 Extn. Block
5	Sh. Sumeet Anand, District Judge-11	22.06.2026, 23.06.2026 & 24.06.2026	110
6	Sh. Virender Kumar Kharta, ASJ (FTC)-02	25.06.2026 & 27.06.2026	266
7	Sh. Rana Deepak Singh ASJ (FTSC)(POCSO)-02 (Not entitled for Compensatory Leave)	29.06.2026 & 30.06.2026	142

CIVIL MATTERS

S.No	Name of Judicial Officers	Date of Duty	R.No.
1	Sh. Ankur Jain-I, ASJ-04	10.06.2026, 11.06.2026 & 12.06.2026	119
2	Sh. Ajay Pandey District Judge Commercial Court-10	15.06.2026	307 Extn. Block
3	Sh. Anil Kr. Sisodia District Judge, Commercial Court-04	16.06.2026 & 17.06.2026	304 Extn. Block
4	Sh. Puneet Nagpal, Spl. Judge (NDPS)	18.06.2026 & 19.06.2026	222
5	Sh. Pankaj Arora, District Judge-16	20.06.2026	502 Extn. Block
6	Sh. Neeraj Sharma, District Judge-04 (Not entitled for Compensatory Leave)	22.06.2026, 23.06.2026 & 24.06.2026	510 Extn. Block
7	Sh. Anil Kr. Paswan, District Judge-15 (Not entitled for Compensatory Leave)	25.06.2026, 27.06.2026, 29.06.2026 & 30.06.2026	501 Extn. Block

1. The above mentioned Judicial Officers shall hold the Courts in their respective Court Rooms and ensure that they are available on the dates on which they have been obtained for duty during the Summer Vacation 2026.
2. In case any of the Officer mentioned above is not available for duty on any particular day for any unforeseen reason, the senior most sitting officer of Delhi Higher Judicial Service on duty at Central District, Tis Hazari Courts, Delhi shall hear and dispose of all such matters (Civil & Criminal) as mentioned above, in accordance with law.

3. During the Vacation period, the senior most Judicial Officers of the district available on duty shall perform the function of receiving and registering cases, appeals or revisions and also look after the administrative work.
4. The aforesaid Judicial Officers of Central District, Tis Hazari Courts, Delhi shall be entitled for compensatory leave in lieu of the detention period opted by the Judicial Officer during the Special Casual Leave i.e 21 days as permissible to the officers of the DHJS, within one year (As per Rules).
5. The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.
6. The office of the Central District will remain open daily from 10.00 am to 05.00 pm except on Second Saturday, Sunday and other Holiday, if any.

Note:- The Bail Roster bearing No. 24712-24737/Bail Power/Gaz/2026, dated 02.05.2026 shall also remain in existence till 09.06.2026 and shall continue even after completion of Summer Vacation 2026 i.e from 1st July 2026 onwards.


(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

31138-31338
No. _____/S.V/DHJS/Gaz/2026

Dated 25 MAY 2026

Sub:- Detention of Judicial Officers during Summer Vacation 2026.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi/RACC.
3. All the Judicial Officers concerned.
4. The Director (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
5. The CJM/ACJM/ACJ, Central District, Tis Hazari Courts, Delhi.
6. The Senior Civil Judge-cum-Rent Controller (Central) Tis Hazari Courts, Delhi.
7. The AO(J)/Branch In-charge, Admn. I-II-III, Filing Section, General Branch, Computer Branch, IT/Digitization Cell, Care Taking Branch (Central), E-Sewa & Suvidha Kendra, CJM Office, Pool Cars, Tis Hazari Courts, Delhi.
8. The DDO, Accounts Branch, Central, Tis Hazari Courts, Delhi.
9. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
10. The Superintendent, Narcotics Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
11. The Public Prosecutor Tis Hazari Courts, Delhi.
12. The Incharge, Lock up, Tis Hazari Courts, Delhi.
13. The PS/Reader to the undersigned.
14. The Secretary, Bar Association, all court complexes, Delhi/ New Delhi.
15. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
16. The R&I Branch (Central) for uploading on LAYERS.
17. The Dealing Clerk, Leave Seat (Judicial Branch, Central) Tis Hazari Courts, Delhi.


Principal District & Sessions Judge (HQs)
Delhi